

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:425

ANSWERED ON:10.11.2010

NON PERMANENT SEAT AT UNSC

Jagannath Dr. M.;Khaire Shri Chandrakant Bhaurao;Rao Shri Sambasiva Rayapati;Shetkar Shri Suresh Kumar;Tagore Shri Manicka

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has got non-permanent seat in the United Nation`s Security Council recently;
- (b) if so, the details thereof; and
- (c) the steps taken/ being taken by the Government to ensure India a permanent seat in the Council?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) & (b) In the elections held in the United Nations General Assembly on 12 October 2010, India was successfully elected to a non-permanent seat on the United Nations Security Council for a two -year term beginning 1st January 2011. India obtained 187 of the 190 valid votes polled.

(c) India actively continues its efforts for expansion of the UN Security Council and becoming a permanent member. To this end, India remains engaged bilaterally with other UN Member States as well as within the G-4 (India, Brazil, Germany and Japan). In inter-governmental negotiations in the United Nations General Assembly, India, along with like-minded countries, has called for expansion of the Security Council in both permanent and non-permanent categories.